

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/14/2017  
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN  
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED  
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.) B. TRALYADEESH  
FOR K. MOORTHY.

Counsel for petitioner



2.) Chandramouli Prabakaran

Counsel for Respondents



**ORDER**

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Time is enlarged at request. Put up on 26.10.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc